

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 55(ND)/2014  
CA NO.

**CORAM:**

**PRESENT: CHIEF JUSTICE M. M. KUMAR**  
Hon'ble President

**SH. S.K. Mohapatra**  
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2017**

**NAME OF THE COMPANY:** Dr. Jang Bahadur Singh & Ors.  
Vs  
M/s. Frick India Ltd. & Ors.

**SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of  
the Companies Act 2013**

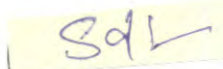
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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**ORDER**

A copy of the application seeking transfer of case to the Principal Bench has already been served on the Counsel for the respondent.

Learned Counsel for the applicant/respondent, however, states that the Ld. Counsel for the non-applicant/petitioner is not present. He undertakes to serve applicant once again.

List the application on 08.5.2017.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (TECHNICAL)

Surjit  
01.5.2017